

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2642
TO BE ANSWERED ON 27.12.2018

CONVERGENCE OF EXISTING SCHEMES UNDER SPMRM

2642. SHRI RABINDRA KUMAR JENA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of projects initiated and the funds allocated under Shyama Prasad Mukherji Rurban Mission (SPMRM), State/phase-wise;
- (b) whether the projects initiated have to be completed within three years as per guidelines and if so, the details of progress of completion of each project;
- (c) whether SPMRM allows for convergence of existing schemes and if so, the details thereof;
- (d) whether only new projects are linked/converged or some cases existing projects are also linked to the SPMRM; and
- (e) if so, the details of the linked/ converged existing projects separate from the list of new projects, State and Phase-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The Government proposes to develop 300 Rurban clusters in the country under Shyama Prasad Mukherji Rurban Mission (SPMRM) in all States and UTs in three phases. The total 100 clusters have been approved under phase-I out of which 100 Integrated Cluster Action Plans (ICAPs) have been approved by the Ministry. 79 Detailed Project Reports(DPRs) have been approved by the State Level Empowered Committee(SLEC). In the Phase-II, 100 Clusters have been approved out of which 87 ICAPs submitted by the States have been approved by the Ministry. 37 Detailed Project Reports(DPRs) have been approved by the State Level Empowered Committee(SLEC). In the Phase-III, total 95 clusters have been approved out of which 45 ICAPs submitted by the states have been approved by the Ministry. Three (3) Detailed Project Reports(DPRs) have been approved by the State Level Empowered Committee(SLEC). State-wise details is given in the Annexure-1. The details of funds released state-wise and phase-wise is given in the Annexure-2.

(b): As per guidelines, development activities of a cluster is to be completed in three years. In SPMRM, the funds released are based on achieving progress as per set milestone in the framework of implementation. So, the release of each instalment depends on the Utilisation of funds earlier released and submission of the respective UCs as per guidelines. The total released funds till date is Rs. 1417.25 crore.

(c): As per the Mission mandate, at least 70% of the total investment proposed is mobilized through convergence of various Central Sector, Centrally Sponsored and State sponsored schemes. Balance funds of upto 30% of total investment proposed is through Critical Gap Fund (CGF) under the Mission, on approval of Integrated Cluster Action Plans (ICAPs) for the Clusters. The details of Convergence proposed in 226 clusters is placed in the Annexure- 3.

(d): The SPMRM has two funding segments: Convergence and CGF. While, under CGF new projects are initiated and existing projects are provided gap funding, the convergence consists of projects under ongoing schemes/ programmes of central and State governments to strengthen basic, social and economic amenities in clusters while preparing an Integrated Cluster Action Plan (ICAP).

(e): The details of convergence and new projects under critical gap funding (CGF) State and Phase-wise convergence are placed in Annexure-4.

Annexure-1
DETAILS OF PROJECTS INITIATED UNDER NATIONAL RURBAN MISSION
(LSUQ No.2642 to be answered on 27.12.2018 part a)

	State	No. of Clusters approved in Phase-1		
		<i>Tribal</i>	<i>Non Tribal</i>	<i>Total</i>
<i>NORTHERN REGION</i>				
1	HARYANA	0	6	6
2	HIMACHAL PRADESH	0	2	2
3	JAMMU & KASHMIR	0	2	2
4	PUNJAB	0	2	2
5	UTTARAKHAND	0	2	2
6	MADHYA PRADESH	2	5	7
7	UTTAR PRADESH	0	10	10
<i>WESTERN REGION</i>				
1	GOA	0	1	1
2	GUJARAT	2	2	4
3	MAHARASHTRA	1	6	7
4	RAJASTHAN	1	4	5
<i>EASTERN REGION</i>				
1	BIHAR	0	4	4
2	CHHATTISGARH	2	2	4
3	JHARKHAND	1	2	3
4	ODISHA	2	3	5
5	WEST BENGAL	1	6	7
<i>SOUTHERN REGION</i>				
1	ANDHRA PRADESH	1	4	5
2	KARNATAKA	1	2	3
3	KERALA	0	4	4
4	TAMIL NADU	0	5	5
5	TELANGANA	1	3	4
<i>NE STATES</i>				
1	ARUNACHAL PRADESH	1	0	1
2	MANIPUR	0	1	1
3	MEGHALAYA	1	0	1
4	MIZORAM	1	0	1

5	NAGALAND	1	0	1
6	SIKKIM	0	1	1
7	TRIPURA	0	2	2
	GRAND TOTAL	19	81	100

	State	No. of Clusters approved in Phase-2		
		<i>Tribal</i>	<i>Non Tribal</i>	<i>Total</i>
<i>NORTHERN REGION</i>				
1	HARYANA	0	2	2
2	HIMACHAL PRADESH	0	1	1
3	JAMMU and KASHMIR	0	1	1
4	PUNJAB	0	5	5
5	UTTARAKHAND	0	2	2
6	MADHYA PRADESH	3	3	6
7	UTTAR PRADESH	1	5	6
<i>WESTERN REGION</i>				
1	GOA	0	1	1
2	GUJARAT	3	2	5
3	MAHARASHTRA	3	2	5
4	RAJASTHAN	3	3	6
<i>EASTERN REGION</i>				
1	BIHAR	0	3	3
2	CHHATTISGARH	3	3	6
3	JHARKHAND	3	2	5
4	ODISHA	3	2	5
5	WEST BENGAL	1	2	3
<i>SOUTHERN REGION</i>				
1	ANDHRA PRADESH	0	6	6
2	KARNATAKA	1	1	2
3	KERALA	0	4	4
4	TAMIL NADU	0	3	3
5	TELANGANA	1	2	3
<i>NE STATES</i>				
1	ARUNACHAL PRADESH	1	0	1
2	ASSAM	2	3	5

3	MANIPUR	0	1	1
4	MEGHALAYA	0	2	2
5	MIZORAM	0	1	1
6	NAGALAND	0	0	0
7	SIKKIM	0	1	1
8	TRIPURA	3	0	3
UNION TERRITORIES				
1	NCT of DELHI	0	1	1
2	DADRA and NAGAR	0	1	1
3	DAMAN and DIU	0	1	1
4	ANDAMAN and NICOBAR	0	1	1
5	LAKSHADWEEP	0	1	1
6	PUDUCHERRY	0	1	1
	GRAND TOTAL	31	69	100

	State	No. of Clusters approved in Phase-3		
		<i>Tribal</i>	<i>Non Tribal</i>	<i>Total</i>
<i>NORTHERN REGION</i>				
1	HARYANA	0	2	2
2	HIMACHAL PRADESH	1	2	3
3	JAMMU & KASHMIR	0	0	0
4	PUNJAB	0	1	1
5	UTTARAKHAND	1	1	2
6	MADHYA PRADESH	6	0	6
7	UTTAR PRADESH	0	3	3
<i>WESTERN REGION</i>				
1	GOA	0	0	0
2	GUJARAT	4	3	7
3	MAHARASHTRA	6	2	8
4	RAJASTHAN	3	1	4

<i>EASTERN REGION</i>				
1	BIHAR	0	4	4
2	CHHATTISGARH	6	2	8
3	JHARKHAND	5	2	7
4	ODISHA	3	1	4
5	WEST BENGAL	4	0	4
<i>SOUTHERN REGION</i>				
1	ANDHRA PRADESH	0	2	2
2	KARNATAKA	3	0	3
3	KERALA	0	4	4
4	TAMIL NADU	0	3	3
5	TELANGANA	3	6	9
NE STATES				
1	ARUNACHAL PRADESH	1	1	2
2	ASSAM	3	1	4
3	MANIPUR	1	0	1
4	MEGHALAYA	0	1	1
5	MIZORAM	0	2	2
6	NAGALAND	0	1	1
7	SIKKIM	0	1	1
8	TRIPURA	0	2	2
UNION TERRITORIES				
1	NCT of DELHI	0	1	1
2	DADRA and NAGAR	0	0	0
3	DAMAN and DIU	0	0	0
4	ANDAMAN and NICOBAR	0	0	0
5	LAKSHADWEEP	0	0	0
6	PUDUCHERRY	0	1	1
	GRAND TOTAL	50	50	100

Annexure-2
(LSUQ No.2642 to be answered on 27.12.2018 part a)

Fund Released Under CGF									
Amount Rs. in Crore									
SL No	Name of the States/UTs	Phase 1			Phase 2			Phase 3	
		Adm in Fun	1st installm ent	2nd installm ent	Adm in Fund	1st installm ent	2nd installm ent	Adm in Fund	1st installm ent
1	Andaman & Nicobar Island	0.00	0.00	0.00	0.35	0.00		NA	NA
2	Andhra Pradesh	1.75	40.50	8.10	2.10	32.40		0.70	8.10
3	Arunachal Pradesh	0.35	4.50	3.60	0.35	4.05		0.70	
4	Assam	NA	NA	NA	1.75	32.40		1.40	
5	Bihar	1.40	21.60		1.05			1.40	
6	Chhattisgarh	1.40	27.00	5.40	2.10	24.30	24.30	2.80	27.00
7	Dadra & Nagar Haveli	NA	NA	NA	0.35	9.00		NA	NA
8	Daman & Diu	0.00	0.00	0.00	0.35			NA	NA
9	Delhi	NA	NA	NA	0.35			0	0
10	Goa	0.35	5.40		0.35			NA	NA
11	Gujarat	1.40	16.20		1.75	17.99		2.45	
12	Haryana	2.10	32.40		0.70	10.80		0.70	
13	Himachal Pradesh	0.70	8.10	8.10	0.35	4.05		1.05	12.15
14	Jammu & Kashmir	0.70	8.10		0.35	4.05			
15	Jharkhand	1.05	14.19		1.75	18.90		2.45	16.20
16	Karnataka	1.05	13.50		0.70			1.05	
17	Kerala	1.40	20.00	23.20	1.40	21.60		1.40	16.20
18	Lakshadweep	NA	NA	NA	0.35			NA	NA
19	Madhya Pradesh	2.45	32.40		2.10	24.30		2.10	
20	Maharashtra	2.45	34.50		1.75	21.60		2.80	
21	Manipur	0.35	8.10	8.10	0.35	8.10		0.35	
22	Meghalaya	0.35	4.05	4.05	0.70	8.10		0.35	
23	Mizoram	0.35	4.50	3.60	0.35	4.05		0.70	8.10
24	Nagaland	0.35	4.05	4.05	NA	NA	NA	0.35	
25	Odisha	1.75	24.00	19.20	1.75	18.90		1.40	13.50

26	Puducherry	NA	NA	NA	0.35	9.00		0.35	9.00
27	Punjab	0.70	10.80		1.75	27.00		0.35	
28	Rajasthan	1.75	24.50	24.10	2.10	24.30		1.40	
29	Sikkim	0.35	4.05	4.05	0.35	4.05		0.35	
30	Tamil Nadu	1.75	27.00	27.00	1.05	16.20		1.05	
31	Telangana	1.40	18.90	18.90	1.05	13.50		3.15	40.50
32	Tripura	0.70	10.00	22.40	1.05	12.15		0.70	
33	Uttar Pradesh	3.50	43.12	10.80	2.10	40.50		1.05	16.20
34	Uttarakhand	0.70	16.20		0.70	4.05		0.70	
35	West Bengal	2.45	35.10		1.05			0.00	
Total		35.00	512.76	194.65	35.00	415.34	24.30	33.25	166.95

Annexure-3

**The details of Convergence proposed in 226 clusters
(LSUQ No.2642 to be answered on 27.12.2018 part c)**

Sl. No.	Components	Convergence Funds(Rs. in crore)	Example of Convergence with Existing schemes	Ministry
1	24x7 Piped Water Supply	2760.79	National Rural Drinking Water Programme (NRDWP)	Ministry of Drinking water & Sanitation
2	Solid Liquid Waste Management	513.56	Swachh Bharat Mission (Gramin)	Ministry of Drinking water & Sanitation
3	Sanitation	965.80	Swachh Bharat Mission (Gramin)	Ministry of Drinking water & Sanitation
4	Village Street with Drains	2488.30	Pradhan Mantri Gram Sadak Yojana (PMGSY)	Ministry of Rural Development
5	Street Lights & Electricity	507.66	Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY)	Ministry of Power
6	LPG Gas Connections	153.00	Pradhan Mantri Ujjwala Yojana (PMUY)	Ministry for Petroleum & Natural Gas
7	Inter Village road connectivity	2676.89	Pradhan Mantri Gram Sadak Yojana (PMGSY)	Ministry of Rural Development
8	Tourism	196.95	Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD), Heritage City Development and Augmentation Yojana (HRIDAY)	Ministry of Tourism, Ministry of Housing and Urban Affairs
9	Agri-services and Processing	2157.40	Rashtriya Krishi Vikas Yojana(RKVY), Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), Paramparagat Krishi Vikas Yojana (PKVY)	Ministry of Agriculture & Farmers Welfare
10	Skill Development	804.57	Deen Dayal Upadhyaya Grameen Kaushal Yojana (DDU-GKY), Deen Dayal Antyodaya Yojana- National Rural Livelihood Mission (DAY-NRLM)	Ministry of Rural Development
11	Education	578.22	Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA)	Ministry of Human Resource Development
12	Health	406.22	National Health Mission(NHM), 14 th Finance Commission	Ministry of Health & Family Welfare

Annexure-4

(LSUQ No.2642 to be answered on 27.12.2018 part e)

Investments proposed in ICAPs (Upto 22nd EC) (Rs.in Crore)							
S.No.	Name of the State/ UT	Phase 1		Phase 2		Phase 3	
		CGF	Convergence	CGF	Convergence	CGF	Convergence
1	Andhra Pradesh	135.00	435.59	180.00	472.18	45.00	160.22
2	Arunachal Pradesh	15.00	47.62	15.00	85.43	-	-
3	Assam	NA	NA	120.00	633.68	-	-
4	Bihar	120.00	304.31	-	-	-	-
5	Chhattisgarh	90.00	384.76	135.00	382.19	150.00	415.68
6	Goa	30.00	70.20	-	-	NA	NA
7	Gujarat	90.00	279.57	99.96	260.21	-	-
8	Haryana	180.00	507.72	60.00	186.66	-	-
9	Himachal Pradesh	30.00	90.28	15.00	35.60	45.00	112.42
10	Jammu & Kashmir	30.00	112.59	15.00	85.55	NA	NA
11	Jharkhand	68.28	160.34	105.00	447.30	135.00	398.80
12	Karnataka	75.00	195.09	-	-	-	-
13	Kerala	120.00	362.98	120.00	366.37	90.00	265.30
14	Madhya Pradesh	180.00	457.16	135.00	340.12	-	-
15	Maharashtra	195.00	787.38	120.00	523.24	-	-
16	Manipur	30.00	79.90	30.00	70.00	-	-
17	Meghalaya	15.00	35.00	30.00	70.00	-	-
18	Mizoram	15.00	35.00	15.00	55.00	30.00	70.00
19	Nagaland	15.00	35.00	NA	NA	-	-

20	Odisha	120.00	341.20	105.00	256.08	75.00	230.35
21	Punjab	60.00	148.00	150.00	389.62	-	-
22	Rajasthan	135.00	420.35	135.00	336.48	-	-
23	Sikkim	14.00	47.96	14.88	69.96	-	-
24	Tamil Nadu	150.00	402.79	90.00	213.97	90.00	211.27
25	Telangana	105.00	540.00	75.00	332.94	225.00	602.34
26	Tripura	60.00	159.26	45.00	182.54	-	-
27	Uttar Pradesh	239.54	646.77	225.00	585.17	90.00	291.30
28	Uttarakhand	60.00	145.86	15.00	37.73	-	-
29	West Bengal	195.00	460.09	-	-	-	-
30	Andaman & Nicobar Islands	NA	NA	30.00	71.39	NA	NA
31	Dadra & Nagar	NA	NA	30.00	136.28	NA	NA
32	Daman & Diu	NA	NA	-	-	NA	NA
33	Delhi	NA	NA	-	-	-	-
34	Lakshadweep	NA	NA	-	-	NA	NA
35	Puducherry	NA	NA	30.00	79.99	30.00	86.38
	TOTAL	2571.82	7692.77	2139.84	6705.68	1005.00	2844.06

*NA- cluster not allotted.